

तार : "रूपलाकार्ड"
Telegrams : "RUPLACARD"
टेलिग्राम : 011 - 2318
Telex : 011 - 2455

भारतीय रिज़र्व बैंक
ग्रामीण आयोजना और ऋण विभाग
केंद्रीय कार्यालय
केंद्रीय कार्यालय भवन, 13 वीं मंजिल
फोर्ट, मुंबई - 400 001

टेलीफोन
Telephone } 2661602
पोस्ट बॉक्स सं. } 10014
Post Box No.
फैक्स } 2621011
Fax

RESERVE BANK OF INDIA

Rural Planning & Credit Department
CENTRAL OFFICE

Central Office Building, 13th Floor
Fort, Mumbai - 400 001

कृपया उत्तर में लिखें
Please quote in reply
संदर्भ ग्राह्याहवि सं.
Reference RPCD No.

RPCD.No.RF.ROC.9/07.02.03/98-99

June 23, 1999
Aashadha 2, 1921(Saka)

The General Manager/Deputy General Manager
Rural Planning and Credit Department
Reserve Bank of India

RESERVE BANK OF INDIA
19 (शक) (Saka)
INWARD NO. 12
MAILED
1/80

Dear Sir,

Investment of surplus funds by State/Central
Co-op. Banks in the bonds of PSUs

Please refer to our circular RF.No.ROC.11/07.02.03/97-98 dated 23 June 1998 on the above subject wherein Regional Offices were advised that proposals from SCBs/DCCBs for investment in PSU bonds for a period not exceeding 90 days may be considered by them on merits subject to the banks complying with the conditions stipulated in the circular RPCD.No.BC.46/07.02.03/94-95 dated 6 October 1994.

2. It has now been decided that Regional Offices may dispose of directly at their end proposals from SCBs/DCCBs for investment (10% of their deposits) in bonds of PSUs for any period on merits subject to the investing banks' compliance with the conditions stipulated in our circular RPCD.No.BC.46/07.02.03/94-95 dated 6 October 1994. Similarly, Regional Offices may also dispose of directly at their end banks' applications for permission to invest in PSU bonds to the extent of 5% of their non-SLR surplus funds, on the basis of instructions contained in our letter RPCD.No.182/07.02.03/95-96 dated 24 August 1995.

। बैंक हिन्दी में पत्राचार का स्वागत करता है ।
। हिन्दी आसान है, इसका प्रयोग बढ़ाइये ।

3. Regional Offices may submit to Central Office a quarterly statement giving details of permission granted to SCBs/CCBs for investment in PSU/Non-PSU bonds. First such statement may be forwarded for the quarter ending 30.09.1999..

4. All other contents of our circular RPCD.No.B. 46/07.02.03/94-95 dated 6.10.1994 and our letter RPCD.No.102/07.02.03/95-96 date 24.08.1995 remain unchanged.

5. You are advised to bring the above instructions to the notice of all State/Central Co-op. banks falling under their jurisdiction and also dispose of their requests for all investment proposals at your end expeditiously.

6. In the meantime, please acknowledge receipt.

Yours faithfully,

R.M. Joshi
(R.M. Joshi)
General Manager

done 16/7

Now call to the banks for the same.

19/7

Noted the instructions contained in the Co letter. Draft letter to SCBs and 14 DCBs may please be prepared.

24/7

AHM

20/7

F/Cd no 22.7.99 when per ministerial

22/7

20/7

22/7